National Company Law Tribunal

Allahabad Bench

CP NO. 5/ND/2016.

AD BENCH OF THE NATIONAL

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Deena Nath Pandry V/S Saket Swgical India Pid. section of the companies act/18 B code: U/S 397/398 of Companies Act, 1956.

SI. NO. Name Designation Representation Signature

1. SAURABH ADHIKARY ADV PETITIONER

2. Amit Corple Pes Respondent No-112,12 \$13 and Carple

C.P No. 05/ND/2016

Sri Saurabh Adhikary for petitioner. Sri Amit Gupta, PCS for Respondent Nos. 1, 11,12,13.

The petitioner counsel informed that the Respondent has filed objection to the petition.

A copy of such objection is received today by the petitioner.

Hence, the case is fixed for the reply to the such objection.

The matter to be listed on 21st February, 2018.

Date: 25/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)